

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION NO. 16/2019

IN

ORIGINAL APPLICATION 153/2014

IN THE MATTER OF:-

INDIAN NATIONAL TRUST FOR ART & CULTURAL HERITAGEPETITIONER

VERSUS

GOVT. OF NCT OF DELHI & ORS.

.....RESPONDENTS

STATUS REPORT ON BEHALF OF RESPONDENT NO. 1

I, Nisheeth Saxena, presently being CEO, Delhi Parks And Gardens Society (DPGS)/Member Secretary (Wetland Authority), Department of Environment, GNCTD, I.P. Estate, New Delhi-110002, am duly authorised and competent to depose as under:-

1. That I am conversant with the facts of the present case and as such am competent to depose and file the present affidavit.
2. It is submitted that consequent to the meeting of the Wetland Authority on 05.08.2019 inspection of Najafgarh Jheel was conducted on 04.09.2019 by officials/members of I&FC, Wetland Authority, INTACH and Revenue Department.
3. It is submitted that as a follow up to the inspection dated 04.09.2019 vide letter dated 18.09.2019 Chief Engineer (Zone-1), I&FCD was requested to take up the matter on an emergent basis on behalf of Wetland Authority with concerned authorities of Govt. of Haryana, being the technical



representative of Secretary, I&FCD, Member of Wetland Authority. Letter dated 18.09.2019 is annexed herewith and marked as **ANNEXURE_A**.

- The Najafgarh Jheel being situated in an area partly in Delhi and the remaining in Haryana, so as to take holistic view of the issue the matter has been taken up with the Govt. of Haryana by the IFCD Deptt., Delhi vide letter dated 25.09.2019 requesting them to intimate about "the plan of Haryana Govt. for deciding Jheel as Wetland". Letter dated 25.09.2019 is annexed herewith and marked as **ANNEXURE-B**.

I Identify
Name.....
Address.....
VERIFICATION:.....

27 OCT 2019

Verified at New Delhi on this the ___ day of October' 2019 that the contents of the above affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.


DEPONENT
Nisheet Saxena, IFS
Member Secretary
(Wetland Authority)
Department of Environment
Govt. of NCT of Delhi
"C" Wing, 6th Level, Delhi Secretariat
I.P. Estate, New Delhi-02


DEPONENT
Nisheet Saxena, IFS
Member Secretary
(Wetland Authority)
Department of Environment
Govt. of NCT of Delhi
"C" Wing, 6th Level, Delhi Secretariat
I.P. Estate, New Delhi-02



ATTESTED

OATH COMMISSIONER
DELHI

27 OCT 2019

OFFICE OF THE WETLAND AUTHORITY

DEPARTMENT OF ENVIRONMENT, GOVT. OF N.C.T. OF DELHI

"C" Wing, 6th Level, Delhi Secretariat, I.P. Estate, New Delhi - 110002

Tele-Fax : 011-23392736, Email : ceodpgsenv.delhi@nic.in

Website: <http://dpgs.delhigovt.nic.in>

No.F.1(15)/DPGS/CC/2018-19/Part-I/2445-48. Dated: 18/07/19.

To,

The Chief Engineer (Zone-I),
O/o. The Chief Engineer (Zone-I),
Irrigation & Flood Control Department,
Govt. of NCT of Delhi,
L.M. Bund Office Complex,
Shastri Nagar, Delhi.

Sub : Protection of Najafgarh Jheel. २१.

Sir,

This has reference to inspection of Najafgarh Jheel conducted on 04.09.2019. As per the minutes dated 06.09.2019 (copy enclosed for ready reference) at Para-2, it has been suggested that, "in order to evolve integrated planning and facilitate the decision making, Haryana Government being major joint stakeholder, the Wetland Authority will arrange a meeting soon with them to discuss the matter of deciding Jheel as Wetland".

Considering that a status report is required to be submitted before the Hon'ble NGT before the next date of hearing i.e. 10.10.2019, it is requested that since Secretary, Irrigation and Flood Control Department is member of Wetland Authority, being his technical representative you may take up the matter on an emergent basis on behalf of Wetland Authority with concerned authorities of Govt. of Haryana in this regard.

An early action will be highly appreciated.

Encl: As above.



**Member Secretary
(Wetland Authority)**

No.F.1(15)/DPGS/CC/2018-19/Part-I/2445-48. Dated: 18/07/19.

Copy to:-

1. The Distt. Magistrate (South West), Old Terminal Tax Building, Kapashera, New Delhi-110037.
2. PS to Pr. Secretary (Env.), Environment Department, GNCTD, Delhi Sectt., New Delhi.
3. PS to Secretary, Irrigation & Flood Control Deptt. for information.



**Member Secretary
(Wetland Authority)**

MOST URGENT
NGT MATTER

OFFICE OF THE EXECUTIVE ENGINEER: CIVIL DIVISION NO. I: I & FC
DEPARTMENT GOVT. OF N.C.T OF DELHI: OPP. ESI HOSPITAL,
BASAIDARAPUR: NEW DELHI-110027.

No. EE/CD-I/Intech/2019-20/

Dated:

To

The Superintending Engineer,
I&WRD Deptt.,
Haryana,
Gurgaon.

Sub:- Protection of Najafgrh Jheel - regarding.

Sir,

As per the Member Secretary, Wetland Authority Deptt. of Environment, Govt. of NCT of Delhi office letter F.1(15)/DPGS/CC/2018-19/Part-I/2445-48 dated 18.09.19 (Copy enclosed) on the above subject wherein it has been intimated that status report is required to be submitted to the Hon'ble NGT before the next date of hearing i.e. 10.10.2019.

In this connection, you are requested to provide the plan of Haryana Govt. for deciding Jheel as a Wetland, so as to evolve integrated planning for the area immediately to enable timely submission of the same to Hon'ble NGT in the matter. If the above matter does not pertain to your office the same may be forwarded to concerned office/Department of Haryana Govt. for necessary action.

This may be treated as Most Urgent.

Yours faithfully,

(PRADEEP M NAIK)
EXECUTIVE ENGINEER, CD-I

Dated: 25/09/19

No. EE/CD-I/Intech/2019-20/ 12390

Copy forwarded for information & necessary action to:-

1. The CEO Gurugram Metropolitan Development Authority, Plot No. 44, Sector-32, Gurugram with the request to direct the concerned to submit the necessary details as above to enable need full in the matter.
2. The Chief Engineer (Zone-I), I&FC Deptt., L..M.Bund Office Complex, Shastrri Park, New Delhi.
3. The CEO/MS parks and Garden Society, 6th Floor, C-wing, Delhi Secretariat I.P. Estate, New Delhi-110002 w.r.t letter No. F.1(15)/DPGS/CC/2018-19/Part-1/2445-48 dated 18.09.2019 and also to hold a meeting with Haryana Govt. in the above matter before next date of hearing i.e. 10.10.2019.
4. The District Magistrate, (South/West), Old Delhi Gurgaon Rd., Kapashera Extension, Kapashera Estate, New Delhi, 110037.
5. The District Magistrate Gurugram, Railway Road, Gurgaon, Haryana 122006 with the request to direct the concerned Department to submit the necessary details as above to enable need full in the matter.
6. Sh. Manu Bhatnagar, the applicant, Indian National Trust for Art & Cultural Heritage. Pr. Director, Intach, 71 Lodhi Estate, New Delhi-110012.
7. The Superintending Engineer, FC-IV, I&FC Deptt. Basaidarapur Office Complex, Delhi-27.
8. PA to Secretary (I&FC), Jhandewalan, New Delhi.

Pradeep M Naik
25/09/19



EXECUTIVE ENGINEER, CD-I